

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.251 of 2013 &**  
**I.A. No. 334 of 2013**

**Dated : 18<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**TimaPur Okhla Waste Management Co. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission &Anr.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta

Counsel for the Respondent(s): Mr. Nikhil Nayyar for R.1  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for R.2

**ORDER**

Reply is being filed today by the respondents.

Post the matter for hearing on **28.03.2014**. In the  
meantime, Rejoinder, if any, be filed after serving copy on the other  
side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/pr*